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- 2. Shri M.P. Bhargava, M. P. (Rajya Sabha).
- Shri S. K. Vaishampayen, M. P (Rajya Sabha).
- 4. Shri P. Venkatasubbaiah, M. P. (Lok Sabha).
- 5. Shri Nath Pai, M.P. (Lok Sabha).
- 6. Shri R. D. Bhandare, M.P. (Lok Sabha).
- 7. Smt. Tara Sathe, M. P. (Rajya Sabha).
- 8. Shri K. A. Abbas.
- 9. Shri R. K. Narayan.
- 10. Shri Balraj Sahni.
- 11. ShriTapan Sinha.
- 12. Shri A. V. Meiyappan.
- 13. Shri Ramesh Thapar.
- 14. Shri Umashankar Jethalal Joshi.
- Chairman, Central Board of Film Censors, Deputy Secretary Films— Member Secretary.

The terms of reference are given in the Annexure. (See below).

ANNEXURE

Terms of reference of the Enquiry Committee on Film Censorship

The terms of reference of the said Committee are:—

- to study the effect of films exhibited in public on the people in the context of changing needs of society.
- to enquire into the state of films in India in regard to their artistic content and healthy mass appeal in relation to the existing regulatory procedures.
- 3. to study the working of existing laws, machinery and procedures for the certification of Indian and foreign cinematograph films for public exhibition in the country.
- 4. to recommend, on the basis of the above studies, measures for improve ment in the existing censorship laws, machinery and procedures with a view to:
 - (a) enabling the Indian film to develop into an effective creative medium keeping in tune with the contemporary trends in social conduct and practices and responsive to the emotional and intellectual needs of the people.

(b) promoting between the film industry and the regulatory organisation a close understanding, which would be conducive to the pro films duction/exhibition of high excellence, artistic enter tainment value and accepted moral standard.

to Questions

(c) preventing the production/exhi bition of films which offend against public taste.

RE-CENSOR OF FILM "PAPOSAN"

- 1093. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a> whether Government have seen com^. ments in the Press that the film "Padosan' produced by M/s Mahmood and N.C. Sippy of Bombay, creates hatred against South Indian Brahmins; and
- (b) if so, whether in view of the objections is it proposed to re-censor this picture?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Certain adverse comments in a section of the Press have come to notice though not with reference to South Indian Brahmins

(b) No, Sir.

P. M.'s CANCELLATION OF THE VISIT TO PERU

- 1094. SARDAR RAM SINGH: WiH the PRIME MINISTER be pleased to state:
- (a) whether a visit to Peru was originally included in the itinerary of her foreign visit;
- (b) whether the visit to Peru was can-ceiled only after the tour started; and
- (c) if so, what were the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir.

(c) The visit was cancelled because of an unforeseen change of Government in Peru which took place a few days before the scheduled visit to that country.